Flights of international airlines through Calcutta

*38. SHRI IBRAHIM KALANIYA:†
SHRI R. NARASIMHA REDDY:
SHRI JAGDISH JOSHI:
SHRI KHURSHED ALAM
KHAN:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to refer to the answer to Unstarred Question 404 given in the Rajya Sabha on the 20th January, 1976 and state:

- (a) whether any other international airlines have since agreed to include Calcutta in their schedule of operations;
- (b) if so, what is the number of flights of such airlines now touching Calcutta; and
- (c) what further steps Government propose to take to induce some of the international airlines to include Calcutta in their flying schedules?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR): (a) and (b) Yes, Sar. Aeroflot have been permitted to operate a weekly service through Calcutta in both directions. They will operate from Moscow to Calcutta and thence to Kualalumpur Singapore.

(c) Every possible effort is being made to increase flights through Calcutta. Calcutta is invaribly offered a point of call to foreign airlines when route schedules to Bilateral Air Services Agreements are negotiated. However a decision or initiative in this behalf lies with a foreign airline in its best commercial judgement. Government of India would welcome and encourage operation of scheduled air services by foreign carriers to through Calcutta in accordance with their traffic entitlements

and has taken a number of steps, to make Calcutta airport to be the first modern international airport in India. Three crores have been spent in providing a new terminal building, an operational block, approach roads and in modernising radio navigational aids besides extending strengthening runways and installation of versatile and sophisticated radar equipment, at Calcutta air port. Apart from India Tourism Development Corporation have constructed a hotel near Calcutta airport at a cost of Rs. 2.60 crores to augment facilities for tourists. It is hoped that foreign airlines would come forward and take the necessary initiative in this regard.

श्री इब्राहीम कलानिया : माननीय मंत्री जी यह बताने की कृपा करें कि ऐसी कौन सी अन्तर-र्राष्ट्रीय विमान सेवाए है जोकि दिल्ली और बम्बई से होकर जाती हैं परन्तु वे कलकत्ता हवाई श्रह्डे पर नहीं उतरती हैं?

श्री राजबहादुर: एयर कांस, स्विस एयर, लुफ्टंसा, कें ० एल ० एम ० रायल डच एयर लाइंस, कैंथे पैसेफिक एयरवेज, पैन ग्रमरीकन ग्रीर जापान एयर लाइन्स ।

श्री इब्राहीम कलानिया: मेरा दूसरा सवाल यह है कि वम्बई से जो जेम्बो विमान सेवा शुरू की गई है उमका मीधा लाभ पूरे कलकत्ता के श्राद-मियो को नही मिलता है। इस मेवा के मार्ग से सिंगापुर तथा सिडनी जाने में क्या मुविधा है?

श्री राजबहादुर: मुविधा देखते हैं। ट्रैफिक सर्वे श्रीर ट्रैफिक ट्रेंड जो है उनको देखते हैं श्रीर उसी के अनुसार उनको निश्चित किया जाता है। बम्बई से लेकर मद्रास या सिगापुर होकर यह सर्विस सबसे उषयोगी रहती है।

श्री जगदीश जोशी: माननीय मंत्री जी क्या यह बतलाने की कृपा करेंगे कि जो शैड्यूल सर्विस है उनकी किस आधार पर चर्चा की गई है श्रीर कितने दिन हुए जब उनसे चर्चा की गई है। वे अपनी सेवाश्रों की व्यवस्था को रखने, उनका परिष्करण और आकर्षण बनाने के बारे में कब चर्चा की गयी?

[†]The question was actually asked on the floor of the House by Shri Ibrahim Kalaniya.

श्री राजबहादूर इसके दो ग्राधार हैं। एक तो दैश्टिक की ब्रावण्यकता के ब्राधार पर होता है। अनर टैंफिक पूरी तरह से पहले से सेवारत है तो उसकी ग्रावण्यकताये पूरी की जाती है श्रीर इसमें कहने की कोई गजाइश नहीं रहती। दूसरे, हमने यह कोशिश की है कि जो दिल्लो श्रीर बम्बई के एयर पोर्ट हैं उनमें रात के वक्त र्बाचग आफ एयरकापट होती है, कई एयर कापट एक साथ ब्राती है। हमारा विचार है कि इसकी टीक तरह में करने के लिये दूसरे एयर पोर्ट लिये जायें, इसमें कलकत्ता और मद्रास भी आते 曹上

SHRI KHURSHED ALAM KHAN: Sic. in his original answer the hon. Minister has said much about the airnost rather statement in the other House yesterday and than the services about which the question if you want I would repeat it here. The was. No doubt a lot of money has been reason is simple. While we would like sunk in the construction of this airport! but the fact remains that the airport always looks deserted. There is hardly any change between the situation now and as was reported earlier in January by the Minister. I would like to know from the Minister whether he is going to accept the public health, particularly in areas that ar situation or he is going to assert on the densely populated. Hence we thought that foreign international airlines and ask them unless and until it is proved that to take some of their flights to Calcutta, not injurious, we will not allow it. Or, they should be asked to reduce their also know that we are being asked t flights from other Indian international air- take an unequal burden. So, we will no ports.

SHRI RAJ BAHADUR: Sir. with respect to the bon. Member's question, I would use the expression or term 'investment' rather than 'sunk'. I would call it 'investment' and that is a useful investment. It takes cure of the present traffic as also traffic trends. I find now that we are accused on both courts. When we create some capacity in anticipation of the growing traffic we are accused and if we do not do that, even then we are accused. So. whatever capacity has been created that will be utilised. He also knows the background why so many airlines left Calcutta any steps to see that the Airport is bet and I may also give the period during used? I should also like to know wheth which they left Calcutta, which will indi- he is aware that a lot of waste is taki cate why they left.

The Air France left on 6-9-1947: the Swissair on 1-4-1969; the Lufthansa on 1-4-1971; the KLM on 1-4-1971: the Cathay Pacific in August, 1971; the Pan American in August 1971 and the Quantas in September 1971.

As you know, traffic and tourism, both thrive on peace, amity and peaceful conditions and not otherwise.

SHRI HARSH DEO MALAVIYA: Is it a fact that the Government of India has forbidden the Concorde to fly India? If so, what are the reasons therefor?

SHRI RAJ BAHADUR: I have made a to share in the advancement or experiment in the field of science or technology, would not like to undergo any sacrifice which are not equally just. We find tha the effect of the supersonic speed of the Concorde is harmful and injurious to the unless and until it is proved that it i allow that. We understand that the Cor corde flies at sub-sonic speed over so fa as the European continent is concerned by it is demanded that we should allow it t fly at supersonic speed over India.

SHRI BHUPESH GUPTA: tl Government made an assessment of tl extent to which Calcutta Airport is being used by international airlines? When was built at a heavy cost it was sa that the Calcutta Airport would be o of the best in the country. May I kno Sir, the reason as to why it did not happ and whether the Government have tak place there.

12 Noon

SHRI RAJ BAHADUR: By persuading and obliging them, we are asking the foreign airlines to make use of our international airports. We are persuading them to fly through Calcutta also Aeroflot will resume their flight through Calcutta very soon. They have been given the licence.

SHRI SARDAR AMJAD ALI: Sir, would like to know from the hon'ble Minister whether it is a fact that at Calcutta; the maintenance and repair units of aircraft have been thoroughly dismantled and certain new airlines which want operate there are reluctant to do so because these facilities are not there.

SHRI RAJ BAHADUR Sir, in fact, I would say that the maintenance and overhaul of aircraft takes place in their respective workshops meant for specific types of engines and specific types of aircraft. There was no such unit for Jumbos Calcutta and so it could not have been removed.

MR. CHAIRMAN: Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

*39. [Transferred to the 9th May, 1976.]

NATIONAL WAGE POLICY

*40. SHRI SYED AHMAD HASHMI: Will the Minister of FINANCE be pleased to state:

(a) whether Government propose to initiate any action for formulating a National mission. Wage Policy to remove wide disparities the view that there should be a mechanism which exist in the pay scales and to ensure that pay scales of public sector allowances of employees of the Central and undertakings should be fixed with due rethe State Governments, the State Govern- gard to possible repercussions on other pubments' employees inter se, and the Central lic sector undertakings and on the Govern-Government employees vis-a-vis those in ment's own scales of pay. The public sec-Public Sector Undertakings; and

(b) if so, what are the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): (a) As regards National Wage Wage Policy covering the pay scales and allowances of employees of the Central and the State Governments and the State Governments' employees inter se. the answer is in the negative. As regards employees of the Central Government 1/15a-vis those in Public Sector Undertakings, attention is invited to the reply given to the Hon'ble Member to Starred Question No. 304 in this House on 23-3-1976. [See below.]

(b) Does not arise.

Starred Question No. 304 re Uniform Wage Policy and Answer thereto

SHRI SYED AHMAD HASHMI: Will the Minister of FINANCE be pleased to state:

- (a) whether Government have taken any final decision regarding a uniform wage policy for the employees working under the Central Government vis-a-vis employees working in public undertakings of Central Government and also for employees working in different public undertakings inter se; if so, the details of the decision taken; and
- (b) by when this policy is likely to be implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): (a) and (b) The present wage structure of Central Government employees is based on the recommendations of the Third Central Pay Com-That Commission was also of tor enterprises are required to obtain the